

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2161  
TO BE ANSWERED ON 21.12.2023**

**E-SHRAM PORTAL REGISTRATIONS**

**2161. SHRI JAYANT CHAUDHARY:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the details of the total number of registrations, State-wise, on the e-Shram portal since 2021 and the percentage of these recognised as unorganised sector labour;**
- (b) the details of the social security benefits provided to those who register on the portal and the total number of current pensioners along with pension contribution from Government after integration with PM-SYM;**
- (c) whether Government plans to bring about an employment guarantee scheme for urban labour modelled on MGNREGA Scheme;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b): The Ministry of Labour and Employment has launched e-Shram portal on 26.08.2021 for registration and creation of a comprehensive National Database of Unorganized Workers. e-Shram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN).**

**As on 15<sup>th</sup> December 2023, over 29.23 crore unorganised workers have registered on e-Shram portal. The State/UT-wise data of unorganized workers registered on e-shram portal since its launch is attached at Annexure.**

**The benefits extended to the unorganised workers registered through e-Shram portal are as follows:**

**Contd..2/-**

- (i) e-Shram has been integrated with National Career Service (NCS) Portal. An unorganised worker can register on NCS using his/ her Universal Account Number (UAN) and search for suitable job opportunities. An option/ link has also been provided to registrants on e-Shram portal to seamlessly register on NCS. As on 20<sup>th</sup> November, 2023 more than 41 lakh e-Shram registrants registered on NCS.**
- (ii) To provide old age protection to workers in unorganised sector, Government of India has launched the Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) in February, 2019. This is a voluntary and co-contributory scheme for welfare of the unorganised workers. The scheme provides a monthly pension of Rs. 3,000/- on attaining the age of 60 years. The workers in the age group of 18-40 years, fulfilling the eligibility conditions as defined under this scheme can get enrolled. Under this scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. The scheme is also linked to e-Shram portal. A link for Maandhan portal is provided on e-Shram portal to facilitate e-Shram registrants to register and get benefit of Pradhan Mantri Shram Yogi Maandhan Yojana (PM-SYM). As on 15<sup>th</sup> December 2023, the number of e-Shram registrants, who are registered on PM-SYM is 2,01,666.**
- (iii) To provide skill enhancement and apprenticeship opportunities to unorganised workers, e-Shram has been integrated with Skill India Digital portal of Ministry of Skill Development and Entrepreneurship.**
- (iv) e-Shram is also integrated with myScheme portal. myScheme is a National Platform that aims to offer one-stop search and discovery of the Government schemes. It provides an innovative, technology-based solution to discover scheme information based upon the eligibility of the citizen. The platform helps the citizen to find the right Government schemes for them. It also guides on how to apply for different Government schemes. Through this integration, all the e-Shram registrants can check the schemes for which they are eligible.**

**(c) to (e): No such proposal is under consideration of this Ministry. However, the Government of India has taken various steps for generating employment in the country including urban labour.**

**The Government of India has announced Aatmanirbhar Bharat package to provide stimulus to business and to mitigate the adverse impact of Covid-19. Under this package, the Government is providing fiscal stimulus of more than Rupees Twenty Seven lakh crore. This package comprises of various long term schemes/programmes/policies for making the country self-reliant and to create employment opportunities.**

**The Aatmanirbhar Bharat Rojgar Yojana (ABRY) was launched with effect from 1st October, 2020 to incentivise employers for creation of new employment and restoration of loss of employment during Covid-19 pandemic. The terminal date for registration of beneficiaries was 31.03.2022. Since inception of the scheme, till 12.11.2023, benefits have been provided to 60.48 lakhs beneficiaries under the scheme.**

**Government is implementing Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi Scheme) since June 01, 2020 to facilitate collateral free working capital loan to street vendors to restart their businesses, which were adversely impacted during the Covid-19 pandemic. As on 22.11.2023, 78.08 lakh loans have been sanctioned under the scheme.**

**PM Vishwakarma Scheme was launched on 17th September, 2023 to provide end-to-end support to artisans and crafts people of rural and urban areas across the country. The Scheme aims to strengthen and nurture Guru-Shishya parampara or family-based practice of traditional skills by Vishwakarmas working with their hands and tools. The prime focus of PM Vishwakarma is at improving the quality as well as the reach of products and services of artisans and craftspeople and to ensure that they are integrated with the domestic and global value chains.**

**Pradhan Mantri Mudra Yojana (PMMY) was launched by the Government for facilitating self-employment. Under PMMY, collateral free loans upto Rs. 10 lakh, are extended to micro/small business enterprises and to individuals to enable them to setup or expand their business activities. As on 17.11.2023, more than 44.41 crore loans amounting to Rs. 26.08 lakh crore have been sanctioned since launch of the scheme.**

**The Production Linked Incentive (PLI) schemes is being implemented by the Government with an outlay of Rs. 1.97 lakh crore, for a period of 5 years starting from 2021-22 which have potential for creating 60 lakh new jobs.**

**PM GatiShakti is a transformative approach for economic growth and sustainable development. The approach is driven by seven engines, namely, Roads, Railways, Airports, Ports, Mass Transport, Waterways and Logistics Infrastructure. This approach is powered by Clean Energy and Sabka Prayas leading to huge job and entrepreneurial opportunities for all.**

**The Government has been implementing various initiatives under the Startup India initiative which was launched on 16th January 2016 in order to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the startup ecosystem of the country.**

**Make in India initiative was launched on September 25, 2014, to facilitate investment, foster innovation, building best in class infrastructure, and making India a hub for manufacturing, design and innovation. The development of a robust manufacturing sector continues to be a key priority of the Indian Government. Since its launch, Make in India initiative has made significant achievements and presently focuses on 27 sectors under Make in India 2.0. which is implemented across various Ministries/Departments, Central Government and State Governments.**

**Ministry of Skill Development and Entrepreneurship is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) under Skill India Mission for skill based training of the youth across the country (including youth belonging to rural areas under Short Term Training (STT) courses and Recognition of Prior Learning (RPL). Under PMKVY, STT is linked to placement, while RPL does not mandate placements as it recognizes the existing skills of candidate. As on 04.11.2023, 24.38 lakh candidates have been reported placed under the scheme.**

**Ministry of Housing and Urban Affairs is implementing a centrally sponsored scheme namely "Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM)" to reduce poverty and vulnerability of urban poor households on a sustainable basis. Mission, inter-alia, aims to enabling urban poor to access gainful self-employment and skilled wage employment opportunities through skill training in market oriented courses under the Employment through Skill Training & Placement (EST&P) component. Also, financial**

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**assistance is provided to individuals/ groups/ Self Help Groups (SHGs) of urban poor for setting up gainful self-employment ventures or micro-enterprises. The mission also aims to build strong grass-root level institutions of the urban poor; provide shelters equipped with essential services to the urban homeless and address livelihoods concerns of the urban street vendors by facilitating access to suitable spaces, institutional credit, social security, etc.**

**Besides these initiatives, various flagship programmes of the Government such as Stand-up India, Digital India, etc. are also oriented towards generating employment opportunities in the country.**

**All these initiatives are expected to collectively generate employment in the medium to long term through multiplier-effects.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2161 FOR 21.12.2023 REGARDING E-SHRAM PORTAL REGISTRATIONS.**

State-wise number of unorganized workers registered on e-Shram portal as on 15<sup>th</sup> December, 2023

<b>S. No.</b>	<b>State</b>	<b>Total Registrations</b>
1	Uttar Pradesh	8,32,01,806
2	Bihar	2,88,78,337
3	West Bengal	2,61,58,251
4	Madhya Pradesh	1,73,76,403
5	Maharashtra	1,39,75,512
6	Odisha	1,33,65,155
7	Rajasthan	1,33,18,001
8	Gujarat	1,14,86,058
9	Jharkhand	92,70,575
10	Tamil Nadu	85,45,306
11	Chhattisgarh	83,73,478
12	Andhra Pradesh	80,42,082
13	Karnataka	78,36,091
14	Assam	71,00,342
15	Kerala	59,35,660
16	Punjab	55,65,859
17	Haryana	52,86,115
18	Telangana	42,91,138
19	Jammu and Kashmir	34,23,852
20	Delhi	33,20,990
21	Uttarakhand	30,01,787
22	Himachal Pradesh	19,48,594
23	Tripura	8,60,527
24	Manipur	4,24,249
25	Meghalaya	3,09,244
26	Nagaland	2,20,859
27	Puducherry	1,83,302
28	Chandigarh	1,77,006
29	Arunachal Pradesh	1,45,123
30	The Dadra and Nagar Haveli and Daman and Diu	73,422
31	Goa	65,664
32	Mizoram	63,120
33	Sikkim	36,562
34	Ladakh	31,618
35	Andaman And Nicobar Islands	30,453
36	Lakshadweep	2,505
	<b>Total</b>	<b>29,23,25,046</b>

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